

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4011

ANSWERED ON:21.03.2013

BENEFICIARIES UNDER INDIRA AWAS YOJANA

Shanavas Shri M. I.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the beneficiaries of the Indira Awas Yojana (IAY) who are supposed to be selected by the Gram Panchayats are not being selected or being denied by Gram Panchayats as per the standard norms;
- (b) if so, whether the Union Government has received complaints in this regard;
- (c) if so, whether the Union Government has sought clarification regarding the same from the State Governments concerned; and
- (d) if so, the corrective measures taken by the Union Government to ensure that only intended beneficiaries including those belonging to Scheduled Caste(SC) and Scheduled Tribe(ST) category are meticulously selected ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LAL CHAND KATARIA)

(a)to(d): The Indira Awaas Yojana, a Centrally Sponsored Scheme is implemented by the States/Union Territories(UTs). Whenever, any complaint in respect of irregularities in the implementation of the Scheme is brought to the notice of the Ministry, the matter is immediately taken up with the concerned State Government/UTs for appropriate corrective actions.